

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 166 of 2011, 150 of 2011 & 168 of 2011

Dated: 9th February, 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Appeal No. 166 of 2011

In the matter of:

**Biomass Energy Developers
Association & Ors. ... Appellant (s)**

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Ors. ... Respondent (s)**

Appeal No. 150 of 2011

M/s SLS Power Limited ... Appellant (s)

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Ors. ... Respondent (s)**

Appeal No. 168 of 2011

**South Indian Sugar Mills
Association & Ors. ... Appellant (s)**

Versus

**Andhra Pradesh Electricity
Regulatory Commission & Ors. ... Respondent (s)**

Counsel for the Appellant (s) Mr. K. Gopal Choudary

**Counsel for the Respondent (s) : Mr. A. Subba Rao
(In Appeal Nos. 166 of 2011, Mr. P. Shiva Rao
150 of 2011) Mr. K.V. Balakrishnan
Mr. K.V. Mohan &
Mr. A.T. Rao**

**(In Appeal No. 168 of 2011) Mr. Challa GunaRanjan
Mr. Mullaoudi Rambabu**

Contd.....P2/-

ORDER

Heard the learned counsel for the appellant in Appeal No. 166 of 2011.

Post the matter for further hearing on **23rd February, 2012.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

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